

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 4512
(To be answered on the 27th March 2025)**

IMPACT OF BILATERAL AIR SERVICE AGREEMENT

**4512. SMT VIJAYLAKSHMI DEVI
SHRI PARBHUBHAI NAGARBHAI VASAVA**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the factors that are being considered by the Government while reviewing Singapore's request for an expanded bilateral air service agreement;**
- (b) the details of the specific conditions under which the Government would approve an increase in flight frequencies for Singaporean Airlines and the special requirement that the Government has to meet before approving it;**
- (c) the manner in which an expanded air service agreement with Singapore would impact Indian carriers; and**
- (d) the details of the economic benefits that could arise from increased air connectivity between India and Singapore, particularly in terms of tourism and trade?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a) to (d) Expanding bilateral air services agreement between India and any foreign country is a continuous process and undertaken from time to time, depending upon factors which include benefits to the Indian aviation sector, presence of Indian diaspora in that country, future plans of Indian carriers, elements of reciprocity, balance of benefits and other relevant factors between the two countries.

Increased air connectivity between India and any foreign country, including

Singapore, has the potential to create a conducive environment for the growth of tourism and trade relations.
